

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1235
ANSWERED ON:02.08.2010
IRREGULARITIES IN MGNREGS
Naik Dr. Sanjeev Ganesh;Sule Supriya

Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether an independent survey has revealed that implementation for Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) in 50 villages across the drought-hit Bundelkhand region has been rather tardy and mired in corruption with most Dalit households not getting even a single day of guaranteed employment;

(b) if so, whether the survey on the performance of MGNREGS in 50 poorest villages of five districts in Bundelkhand during November-December 2009 and discovered widespread corruption and irregularities in its implementation;and

(c) if so, the outcome of the survey and the persons held responsible for non implementation of the scheme and the action taken against those held responsible?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN `ADITYA`)

(a)to(c): Centre for Environment and Food security (CEFS) conducted a rapid survey during November-December 2009 in 5 districts of Bundelkhand region namely Chitrakoot, banda, Mahoba, Jhansi and Lalitpur. CEFS has submitted its survey report in which it has been stated that there is large scale corruption and irregularities in the implementation of Mahatma Gandhi NREGA. The survey report has been shared with the State Government for corrective measures.